

7.11.91

No sitting. Adjourned
to 20.12.91 for hearing.

20.12.91

Asliph.

No sitting. Adjourned
to 13.3.92 for hearing.

13.3.92

13.3.92 Hon. A.B. Gorti, A.M.

Advocates are on strike. Adjourn
to 12/5/92 for hearing.

12.5.92

12-5-92

Hon. Mr. Justice U.C. Sinha, V.C.
Hon. Mr. A.B. Gorti, A.M.

Shri K.C. Sinha - Ld. Counsel
for the respondents states
that it was by mistake that
he did not call the Past
Master and he was under
impression that the record
is to be produced and the
Past Master has not to
come to the Tribunal. He
states that the Past Master
will come with record
on 15-5-92.

(14)

A.M.

V.C.

OR
Submitted
original
JA. 1257/87
is original
on 12/5/92
OR
12/5